

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 565 of 1995

Tuesday, this the 11th day of July, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. R Sivadasan,
S/o Late Ramanachari,
Carpenter SK (Semi Skilled)
Garrison Engineer, Air Force,
Thirumala PO, Trivandrum-6,
T-69, MES Quarters, Thirumala PO,
Trivandrum-6. .. Applicant

By Advocate Mr. MR Rajendran Nair

Vs.

1. The Commandor Works Engineer,
Military Engineering Service,
Naval Base PO, Kattari Bag,
Cochin-4.
2. The Commander Works Engineer,
Air Force, Thirumala PO,
Trivandrum.
3. The Chief Engineer,
Military Engineering Service,
Cochin-4. .. Respondents

By Advocate Mr. PR Ramachandra Menon, ACGSC

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges his transfer from Thiruvananthapuram to Kochi. According to him, there are vacancies at Thiruvananthapuram in which he could be accommodated. Respondents deny this statement. Upon this, applicant signified his willingness, to forego his promotion to get retention at Thiruvananthapuram till a vacancy arises. Respondents have no objection in applicant being allowed to continue at Thiruvananthapuram, foregoing promotion. We record the submission and dispose of the application. Parties will suffer their costs.

Dated the 11th July, 1995

SP BISWAS

SP BISWAS
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN